## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 627/2014 in O.A. No. 2169/2013

The 28th day of January, 2019

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

- Paramjeet Kaur, aged 39,
   D/o Shri T.S.Walia
   A-4, 2<sup>nd</sup> Floor, Swaran Singh Road
   Adarsh Nagar, Delhi-110 033.
- 2. S. Niangkhanching, Aged 38, D/o Shri S. Chintual 492, R.K. Puram Sector-8, New Delhi-110 022.
- 3. Mani Kumari, Aged 30, W/o Shri Sanjeev Kumar A-196-197, Manglapuri Phase-2, Palam Colony, New Delhi-110 045.

.. Petitioners

(By Advocate: None)

#### Versus

- 1. Shri D.M. Sapolia, Chief Secretary of GNCT of Delhi Delhi Sachivalaya, I.P. Estate, New Delhi - 110 002.
- 2. Ms. Saumya Gupta, Director,
  Department of Women & Child Development
  GNCT of Delhi, Delhi
  1, Canning Lane,
  Kasturba Gandhi Marg
  New Delhi 110 001.

3. Dr. M.M. Kutty,
Principal Secretary (Finance)
GNCT of Delhi
Delhi Sachivalaya, I.P. Estate,
New Delhi - 110 002.

.. Respondents

(By Advocate: None)

### ORDER (ORAL)

### By Mr. V. Ajay Kumar, Member (J)

On 21.01.2019, there was no representation for the parties. Today, even on revised call and though the CP is listed under the caption "Old Contempt Petitions", there is no representation for the parties.

2. In the circumstances, the CP is dismissed for default and non-prosecution.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

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